

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Date of hearing: 3.7.2018

Petition No. 13/RP/2018 alongwith I.A. No.13/2018 in 187/MP/2015

Subject : Petition for review of the Order dated 11.10.2017 in Petition No. 187/MP/2015.

I.A. No. 7/2018 in 187/MP/2015

Subject : Interlocutory Application for expunging portions of the order dated 11.10.2017 in Petition No. 187/MP/2015.

Petition No. 64/TT/2015

Subject : Approval of transmission tariff from COD to 31.3.2019 for "Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and extension Substation anticipated COD-1.4.2015" under "Transmission System for connectivity of Essar Power Gujarat Ltd." in Western Region for 2009-14 period.

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondent : Essar Power Gujarat Limited (EPGL)

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Rhea Luthra, Advocate, PGCIL
Ms. Parichita Chaudhary, Advocate, PGCIL
Shri Ramji Srinivasan, Senior Advocate, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Sakya Singha Chaudhari, Advocate, EPGL
Shri Nishant Talwar, Advocate, EPGL
Ms. Shruti Verma, EPGL

Record of Proceedings

Learned counsel appearing on behalf of Essar Power Gujarat Limited (EPGL) prayed for time to file reply to the report filed by PGCIL in Petition No. 187/MP/2015.

2. The Commission accepted the prayer of the respondent, EPGL and directed the respondent to file its reply on or before, 16.8.2018 with advance copy to the petitioner, who may file their rejoinder, if any, by 30.9.2018.



3. These petitions shall be listed for hearing on 18.10.2018.

By order of the Commission

**-Sd/-
(T. Rout)
Chief (Law)**